

to Tripura, during 2005-2010, scheme-wise and year-wise; and

(b) the amount released during the above period, scheme-wise and year-wise?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VAYALAR RAVI): (a) and (b) This Ministry is not implementing any Centrally Sponsored Schemes.

Loans under PMEGP

‡407. SHRI ASHK ALI TAK: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state: the details of progress made in distribution of loans under the Prime Minister's Employment Generation Programme (PMEGP) during the last three years, year-wise and State-wise?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VAYALAR RAVI): Prime Minister's Employment Generation Programme (PMEGP) is a credit-linked subsidy programme to provide margin money assistance to beneficiaries in setting up micro-enterprises in the non-farm sector. General category beneficiaries can avail of margin money subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as scheduled caste/scheduled tribe/women, the margin money subsidy is 35% in rural areas and 25% in urban areas. The beneficiary's own contribution is 10% in general category and 5% in special categories. Rest of the cost of the project is made available in the form of loan from Banks. Accordingly, in rural areas the amount of bank loan is 65% of the project cost for general category beneficiaries and 60% of the project cost for special category beneficiaries and in urban areas it is 75% for general category beneficiaries and 70% for special category beneficiaries. The maximum cost of projects is Rs. 25 lakh in the manufacturing sector and Rs. 10 lakh in the service sector.

The State/Union Territory-wise margin money subsidy released and number of beneficiaries assisted under PMEGP during each of the last three years and the current year are given in Statement-I and Statement-II

‡ Original notice of the question was received in Hindi.

Statement-I*State/UT-wise margin money subsidy released under PMEGP*

(Rs. in lakh)

Sl.No.	State/UT	2009-10 Released	2010-11 Released	2011-12 Released	2012-13 Allocation	2012-13 Released*
1	2	3	4	5	6	7
1.	Jammu and Kashmir	1820.00	2544.81	2780.57	1667.62	1057.00
2.	Himachal Pradesh	567.79	1374.78	1141.28	1449.79	724.71
3.	Punjab	1290.13	1833.28	1695.61	1690.67	845.70
4.	UT Chandigarh	0.00	63.98	0.00	270.76	0.00
5.	Uttarakhand	332.94	1120.18	1123.74	1979.18	989.59
6.	Haryana	1066.22	1887.82	1396.25	1898.54	949.02
7.	Delhi	-150.00@	173.83	213.02	737.96	368.98
8.	Rajasthan	1125.77	4401.64	3684.10	6737.25	3368.62
9.	Uttar Pradesh	9739.75	13848.08	18851.45	14789.80	7394.75
10.	Bihar	900.00	3504.32	7417.30	14468.88	7234.44
11.	Sikkim	270.00	173.77	0.00	432.18	0.00
12.	Arunachal Pradesh	351.43	248.00	349.25	581.48	0.00
13.	Nagaland	350.00	466.00	695.46	1049.47	525.10
14.	Manipur	300.00	0.00	630.42	1057.31	528.66
15.	Mizoram	327.40	306.00	508.00	724.52	362.26
16.	Tripura	350.00	811.25	2868.06	726.11	362.62
17.	Meghalaya	606.01	515.00	833.42	1194.87	597.44
18.	Assam	1635.00	5538.00	4035.14	6614.06	3307.01
19.	West Bengal	7200.00	6719.17	5581.67	7326.38	3663.22
20.	Jharkhand	300.00	1562.68	3620.64	6792.73	3396.37

1	2	3	4	5	6	7
21.	Odisha	3422.13	4949.26	4220.87	7937.60	3968.80
22.	Chhattisgarh	1952.54	2983.58	3182.97	4456.87	2228.37
23.	Madhya Pradesh	709.91	5440.13	5172.54	9831.73	4915.87
24.	Gujarat**	234.52	3042.54	6101.97	3140.04	2656.00
25.	Maharashtra ***	3150.15	4793.82	4730.07	6875.53	3437.43
26.	Andhra Pradesh	6159.93	7443.94	5568.30	7189.88	3595.43
27.	Karnataka	1979.34	3696.02	3863.96	3718.84	1859.20
28.	Goa	136.59	391.71	215.22	775.35	0.00
29.	Lakshadweep	0.00	77.00	0.00	267.20	0.00
30.	Kerala	1245.20	3164.19	2910.66	3265.59	1632.70
31.	Tamil Nadu	3930.61	4389.80	7383.44	3584.58	3028.00
32.	Puducherry	6.57	85.64	164.32	267.73	17.00
33.	Andaman and Nicobar Islands	33.76	171.83	83.22	299.50	0.00
GRAND TOTAL		51343.69	87722.05	101022.92	123800.00	63014.29

* upto 31.07.2012

** including Daman and Diu.

*** including Dadra and Nagar Haveli

@ Due to slow utilization, this amount was withdrawn from the unspent balance 2008-09 and re-distributed to other States.

Statement-II

State/UT-wise number of beneficiaries who have been provided margin money assistance under PMEGP

Sl.No.	States/UTs	2009-10	2010-11	2011-12	2012-13* (Provisional)
1	2	3	4	5	6
1.	Jammu and Kashmir	1782	2128	1920	0

1	2	3	4	5	6
2.	Himachal Pradesh	485	961	800	1
3.	Punjab	986	823	899	0
4.	Chandigarh	50	30	60	0
5.	Uttarakhand	816	974	893	0
6.	Haryana	550	915	786	0
7.	Delhi	85	149	229	0
8.	Rajasthan	1257	2096	2075	0
9.	Uttar Pradesh	4161	4421	5366	505
10.	Bihar	884	1429	4887	63
11.	Sikkim	60	78	64	0
12.	Arunachal Pradesh	138	232	388	0
13.	Nagaland	17	242	556	0
14.	Manipur	195	204	569	0
15.	Mizoram	156	380	435	0
16.	Tripura	325	650	1812	0
17.	Meghalaya	399	305	772	20
18.	Assam	2430	4756	5280	0
19.	West Bengal	7197	5679	5806	0
20.	Jharkhand	353	1545	2333	0
21.	Odisha	1935	2581	2259	0
22.	Chhattishgarh	464	1576	1385	0
23.	Madhya Pradesh	1138	1880	1934	0
24.	Gujarat**	841	1843	1863	0
25.	Maharashtra* * *	3281	4845	2765	50

1	2	3	4	5	6
26.	Andhra Pradesh	2995	2743	1672	2
27.	Karnataka	1509	1871	1794	0
28.	Goa	94	133	149	0
29.	Lakshadweep	11	25	0	0
30.	Kerala	1597	1737	1629	0
31.	Tamil Nadu	3142	2247	3228	623
32.	Puducherry	73	216	73	0
33.	Andaman and Nicobar Islands	96	125	160	0
TOTAL		39502	49819	54841	1264

* upto 31.07.2012

** including Daman and Diu.

*** including Dadra and Nagar Haveli.

Investment for export and employment

408. SHRIMATI VASANTHI STANLEY: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether the Ministry is considering to increase the ceiling of investments under manufacturing and service enterprises; and

(b) the steps taken by the Ministry to improve export and employment?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VAYALAR RAVI): (a) The ceiling of investment under manufacturing and service enterprises is defined under the MSMED Act, 2006. Several suggestions for the amendment to the Act have been received from various Associations. These suggestions include revision of the ceiling of investment. No decision has yet been taken on them.

(b) The export from and employment in MSMEs are directly linked with promotion and development of MSMEs in the country. The Government facilitates promotion and development of MSMEs through implementation of various Schemes/ Programmes relating to credit, infrastructure development, technology upgradation,